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#### IN THE HIGH COURT OF DELHI AT NEW DELHI \*

#### CS(OS) 376/1999 +

CHURCH OF NORTH INDIA TRUST ASSO. AND ORS.. Plaintiffs Through: Mr. Manoj V. George, Advocate for P2. Shiv Mr. Prakash Pandey, Mr. Raghav Pandey, Mr. Manoj V. George and Ms. Gauri Pandey, Advocates for P3. Mrs. Mrinalini Sen, Ms. Pooja Kapur and Ms. Shivangi Bhasin, Advocates. versus S.P. PRAKASH ..... Defendant Mr. Vandit Mishra, Mr. Suraj, Mr. Through: Subham Jain and Mr. Sidharth Yadav, Advocates.

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#### CS(OS) 2685/2008, I.A. 10822/2017, I.A. 15191/2017 +

### **CHURCH OF INDIA & ANOTHER**

..... Plaintiffs

Mrs. Mrinalini Sen, Ms. Pooja Kapur, Through: Mr. Prafulla Ranjan Tiwary and Ms. Shivangi Bhasin, Advocates.

versus

### THE CHURCH OF NORTH INDIA TRUST ASSOCIATION & ANOTHER

..... Defendants

Through: Shiv Prakash Pandey, Mr. Mr. Raghav Pandey, Mr. Manoj V. George, Ms. Shilpa Liza George, Mr. K.M. Vignesh Ram and Ms. Gauri Pandey, Advocates for D2.

Mrs. Mrinalini Sen, Ms. Pooja Kapur and Ms. Shivangi Bhasin, Advocates.

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## + <u>CS(OS) 3070/2011</u>

# CHURCH OF NORTH INDIA TRUST ASSO & OTHERS. Plaintiffs

Through: Mr. Manoj V. George, Advocate for P2. Mrs. Mrinalini Sen, Ms. Pooja Kapur

and Ms. Shivangi Bhasin, Advocates. versus JOHN AUGUSTINE & OTHERS ..... Defendants Through: Mr. Prafulla Ranjan Tiwary, Advocate for D1. Mr. Nilakanta Nayak, Advocate for D2.

# HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA <u>O R D E R</u> 01.03.2024

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1. Learned counsel for the defendant No. 2, namely Moderator of Church of North India Trust Association in CS(OS) 2685/2008 submits that *vide* order dated 27.07.2023 this case was directed to be tried along with the Suit bearing CS(OS) No. 376/1999 & CS(OS) No. 3070/2011. However, the learned counsel for the parties submit that there is nothing in common between these suits and the present suit and that it may be segregated. Though, the objection is taken on behalf of the defendant No. 2, the contention of the other parties is that this case shall be considered together on the next date in the other three suits.

2. List before the Court for consideration of the pending application on 06.11.2024.

# NEENA BANSAL KRISHNA, J

# MARCH 1, 2024/RS

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